

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI
FOR THE MONTH OF SEPTEMBER - 2022

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5

List of cases in which cases Management Hearing was held during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of August 2022

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	AO No. 307/2022	Tasleem Ahmad Vs Masaarur Ahmad & anr.	Akshay Pradhan and B.D. Pande	31.08.2022	Yes	02.09.2022	02 Days	disposed off (Contested)	–	–	Under Section 13 of Comm. Court Act
2	Addl. District Judge, Commercial Court Dehradun	1	Arb 77/2022	Madhva Hytech Vs State of Uttarakhand	Plaintiff TS Binda 2 Respondent Ashok Dimri	20.08.2022	Yes	12.09.2022	22	Contest	14.9.2022	2	Sec 29A

		2	Arb 35/2020	M/s Uttranchal Agro Food Vs. M/s Poolypack	Plaintiff RK Kamboj Respondent Amittendre Aryan	08.05.2020	No	27.09.2022	482	Contest	29.9.2022	2	Sec 34
		3	Arb 67/2022	Ramesh Singh Routela Vs Garhwal Mandal Vikas Nigam	Nirbhay Sharma	22.07.2022	Yes	08.09.2022	48	Contest	12.9.2022	2	Sec 09
		4	Arb 49/2020 old no. 132/2016	Project Director PWD Vs Harish Chandra	Plaintiff Anupama Gautam Res MM Lamba	27.8.2016	No	7.9.2022	2200	Contest	9.9.2022	2	Sec 34
		5	Arb 50/2020 old no. 133/2016	Project Director PWD Vs Harish Chandra	Plaintiff Anupama Gautam Res MM Lamba	27.08.2016	No	7.9.2022	2200	Contest	9.9.2022	2	Sec 34
		6	Arb 64/2019 old no. 138/2016	State of Uttarakhand Vs BM Construction Pvt Ltd	Plaintiff Ashok Dimri Res Shashank Pandey	09.09.2016	No	5.9.2022	2200	Contest	7.9.2022	2	Sec 34
		7	Arb 281/2019	M/s Purshotam Industries Vs Uttarakhand Pay Jal Nigam	Plaintiff Ramakant Rohila Resp BP Nautiyal	27.05.2019	No	13.09.2022	1204	Contest	15.9.2022	2	Sec 34
		8	Arb Appeal 02/2021 old no.34/2020	Bhartiya Parbhandhan Sansthan Kundeshwari Kashiur Vs SGS India Pvt Ltd	Rakesh Kumar	27.07.2020	No	19.09.2022	786	-	21.9.2022	2	Sec 37 2B

		9	Misc 41/2022	Anita Jaiswal Vs GMVN Ltd	Kamal Virmani	06.05.2022	No	2.09.2022	116	Contest			
		10	Exe 78/2021 old no. exe 107/2019	Sundram Finance Vs Malkeet Singh	Shubham Chabra	21.12.2019	No	14.9.2022	273	Contest			
		11	Exe 167/2021	CSL Infrastructure Vs Shri Medicos Pvt Ltd	Madhu Negi	4.9.2021	No	15.09.2022	376	Contest			
		12	Exe 285/2020	HDFC Bank Vs Mohd Arif	JP Nautiyal	28.09.2020	No	28.09.2022	730	Contest			
		13	Exe 286/2020	HDFC Bank Vs Mohd Arif	JP Nautiyal	28.09.2010	No	28.09.2022	730	Contest			
		14	Exe 329/2019 old no.79/2018	Narender Welfare Vs Bharat Sanchar Nigam Ltd	Vaibhav Jain	30.05.2018	No	19.09.2022	1207	Contest			
		15	Exe 482/2019 old no.265/2018	HDB Financial Vs Cash Khurana	Sachin Chaudhary	12.09.2018	No	26.09.2022	1474	Contest			
		16	Exe 483/2019 old no. 264/2018	HDB Financial Vs Javed	Sachin Chaudhary	12.09.2018	No	26.09.2022	1474	Contest			
		17	Exe 369/2019	M/s SG Electricals Vs MD Pashchimanchal	GS Chauhan	15.10.2019	No	29.09.2022	1079	Contest			

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		78	0	1	77
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1480	37	218	1299

Form 6(i):**Mediation Data during the month****List of cases received for Pre-Institution Mediation and Settlement during the month**

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	34	21	1	8	46
3	DLSA, Haridwar	Nil	Nil	Nil	Nil	Nil

		ICICI Bank	Arjun Prasad		1								
		Vijay Laxmi Tras		Prince Industries		1							
		M/s Patanjali Organic Reserch Institute Pvt Ltd		M/s Shree Ji Seeds	1								
		State Bank of India	Vishal Singh		1								
		Canara Bank		M/s Lavanya Associates		1							
		Canara Bank		M/s Mohit Priya and Associates and othrs		1							
		Canara Bank		M/s Manik	1								
		Canara Bank	Devendra Bajpal & othrs		1								
		Canara Bank		M/s Sai Furniture	1								
		Canara Bank	Smt Manmit Kour		1								
		UCO Bank	Smt. Alka Singh		1								

		UCO Bank		M/s Style Handloom	1								
		ICICI Bank	Devender Dhaundiya			1							
		Divya Pharmacy		New India Insurance Company			1						
		Canara Bank	Mohit Kumar			1							
		Canara Bank		Mahadev Enterprises		1							
		Canara Bank		M/s Lucky Electroni	1								
		Canara Bank		M/s New Medical Store		1							
		Canara Bank		M/s Jsus & Othrs	1								
		Canara Bank		M/s New Shiv Mobile		1							
		Canara Bank	Tejpal		1								
		Canara Bank	Manoj Kumar		1								
		Canara Bank		M/s Riva Trading Company		1							
		UCO Bank		M/s Mitra Kiran Avam Gen Store		1							
		UCO Bank		M/s Divine Sales Corporation & others	1								
		Canara Bank	Madhu Devi		1			1					
		Vardhman Instrument & Chemical Ptv Ltd		Thermo Fisher Scientific Insia Pvt. Ltd									
		Canara Bank	Nitin Hatwal		1								
		Canara Bank		The Colony Café & others	1								
		Canara Bank	Prakash Khatri		1								
		UCO Bank		M/s Dora Fashion Point	1								
		UCO Bank		Ms/ Gopal Food & othrs	1								
		UCO Bank		Ms/ Arora Traders		1							
		Canara Bank		M/s Vaibhav atta Chakki		1							

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF SEPTEMBER - 2022

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	37	-	-	-	-
No. of appeals filed	-	-	-	-	0
No. of cases pending	1299	-	-	-	77
No. of cases disposed of	218	-	-	-	1